

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1706
ANSWERED ON:22.07.2014
IRREGULARITIES BY PETROLEUM DEALERS
Jardosh Smt. Darshana Vikram;Puttaraju Shri C.S.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there are reports/complaints that some petroleum dealers are cheating customers by manipulating electronic meters and if so, the details thereof and the reaction of the Government thereto along with the corrective steps taken in this regard;
- (b) whether the Government has held or proposes to hold consultation with other stakeholders including the States and other Ministries to formulate a comprehensive action plan in this regard; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (c) : Yes Madam. Such complaints are generally attended by Legal Metrology Officials of State Government and the enforcement officials of various Petroleum Companies. They also hold regular consultation with stake holders and conduct periodic inspections.